

HCC No. 47/2019
HCA-II/2/2006

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 19TH OCTOBER 2022

BRIEF RE-TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru for procurement of 05 Nos of Silver maces to the High Court of Karnataka with buyback of 3 Nos. of Silver maces through e-procurement portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **05.11.2022 at 4.00 PM.** For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-
(N.G.DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.